

- (c) Review by Government on the working of the above Bank.
[Placed in Library. See No. LT. 8668/95].
- (vi) (a) Thirty-fifth Annual Report of the National Cooperative Agriculture and Rural Development Bank's Federation Limited, Bombay, for the year 1994-95.
- (b) Annual Accounts of the National Cooperative Agriculture and Rural Development Bank's Federation Limited, Bombay, for the year 1994-95, and the Auditors' Report thereon.
- (c) Review by Government on the working of the above Bank.
[Placed in Library. See No. LT. 8661/95].
- (vii) (a) Annual Report of the National Institute of Agricultural Extension Management Hyderabad, for the year 1994-95.
- (b) Annual Accounts of the National Institute at Agricultural Extension, Hyderabad, for the year 1994-95, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
[Placed in Library. See No. LT. 8663/95].
- (viii) (a) Annual Report and Accounts of the National Federation of Labour Cooperative Limited, New Delhi, for the year 1994-95, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Co-operation.
[Placed in Library. See No. LT. 8902/95].
- (ix) (a) Annual Report and Accounts of the National Federation of Fishermen's Cooperative Limited, New Delhi, for the year 1994-95, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Cooperative. Report and accounts (1994-95) of the National Oilseeds and Vegetable Oils Development Board, Gurgaon.
[Placed in Library. See No. LT. 8664/95].
- SHRI MOHD. AYUB KHAN:
Madam I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 14 and sub-section (4) of Section 16 of the National Oilseeds and Vegetable Oils Development Board Act, 1983:—
- (i) Eleventh Annual Report and Accounts of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 1994-95, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the above Board.
[Placed in Library. See No. LT. 8943/95].
Report and accounts (1993-94) of the National Institute of Public Cooperation and Child Development and Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha.

KUMARI VIMLA VERMA: Madam I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development, New Delhi, (Volumes I & II) for the year 1993-94, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. (Placed in Library, See No. LT-8680/95)
- (ii) (a) Annual Accounts of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi for the year 1993-94, and the Audit Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. (Placed in Library, See No. LT-8677/95)

Report and accounts (1994-95) of the Aeronauticals Development Agency and Jawahar Institute of Mountaineering and Winter Sports.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPTT. OF DEFENCE) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Madam, I lay on

the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Tenth Annual Report and Accounts of the Aeronauticals Development Agency, Bangalore, for the year 1994-95, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. (Placed in Library, See No. LT-8835/95)
- (ii) Annual Administration Reports of Cantonment Boards, for the year 1994-95. (Placed in Library, See No. LT-8838/95)
- (iii) (a) Annual Report and Accounts of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgaoon, Jammu and Kashmir, for the year 1994-95, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library, See No. LT-8837/95]

I. Notification of the Ministry of civil Supplies, consumer Affairs and Public Distribution.

II. Report and accounts (1994-95) National Cooperative Consumers federation of India Ltd.

SHRI VENOD SHARMA: Madam, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution Notification GSR No. 759(E), dated the 21st November, 1995, publishing the Consumer Protection (Second Amendment) Rules, 1995, under subsection (1) of Section 31 of the consumer Protection Act, 1986. [Placed in Library, See No. LT-8532/95]